

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
11-07-2024 AT 10:30 AM**

CP No. 09/241/HDB/2024

AND

IA (CA) 55 & 58/2024, IA (CA) 175/2024 in IA (CA) 55/2024 in

CP No. 09/241/HDB/2024

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

M/s. Giridhari Homes Pvt Ltd

...Petitioner

AND

M/s. Kancharla & Giridhari Homes & 13 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 09/241/HDB/2024

Learned counsel Ms Vyshnavi, for petitioner present physically.

Learned Senior Counsel Mr Avinash Desai for Petitioner present through Video Conference.

Learned Counsel Mr Venkat Rami Reddy, along with Mr Parameswara Reddy, for respondent nos 1,2,3 and 7 present physically.

Matter passed over.

Matter called again. Due to network breakdown for two hours, this matter could not be taken up. Hence, matter adjourned to 19.07.2024 along with IA (CA) 55 & 58/2024, IA (CA) 175/2024 in IA (CA) 55/2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)